

## NOTICE

Hon'ble the Chief Justice has been pleased to make leave arrangements of Hon'ble Single Bench dealing with Writ, Civil and Criminal Roster.

His Lordship has been pleased to order that when an Hon'ble Judge sitting singly is not holding Court, dates in ordinary motion cases will be given by the Court Master of the Court after seeking directions from Hon'ble Bench. In case of any urgency in the ordinary motion case, mentioning for listing the case on same date be made before Registrar (Administration) by the concerned Advocate/party.

Sd/-

Registrar Judicial

09.11.2012